

IN THE NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH (COURT NO.I)  
NEW DELHI.

(CAA)-383(PB)/2017

In the matter of:

Mohair Investment & Trading Company and  
Liquid Investment & Trading Company Pvt. Ltd.

Petitioner

SECTION: Under Section 230-232.

Order delivered on 01.12.2017.

Coram

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Pradyuman Sharma &  
Aishwarya Modi, Advs.

For the ROC.

Manish Raj, CP for RD(NR), Delhi.

ORDER

Order reserved.

Sd/-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

\*KCS\*